

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.72834-983/F.1(3)/Gaz/2022, dated 19.09.2022, the following committee is hereby re-constituted, with immediate effect :-

**COMMITTEE FOR  
TIS HAZARI COURT COMPLEX**

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Committee for Disaster Management & Fire Safety for Tis Hazari Courts Complex, Delhi	Sh. Virender Kumar Bansal Principal Judge, Family Court (West)	Chairperson
		Sh. Manish Khurana Addl. Sessions Judge (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Asstt. Engineer (Civil) PWD, THC, Delhi	Member
		Asstt. Engineer (Electrical) PWD, THC, Delhi	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*Girish Kathpalia*  
20.3.23.

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)  
Delhi

No. 751/21961-991  
/F.1(3)/Gaz/2023

Dated 21 MAR 2023

Sub:- Re-Constitution of Committee for Disaster Management & Fire Safety,  
Tis Hazari Courts Complex, Delhi.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. District & Sessions Judges, all Court complexes, Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (Hqs), Dwarka, New Delhi.
4. Sh. Vishal Singh, Addl. District Judge, West, Tis Hazari Court, Delhi.
5. The Officers concerned.
6. The AO(J)/Branch In-Charge, Admn. I, II & III, General, Care Taking Branch, Central, Tis Hazari Courts, Delhi.
7. The Disaster Management Cell, Tis Hazari Court, Delhi, with the direction to pursue the matter with the said committee.
8. The P.S. to the undersigned.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi